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O.A. No. 331 of 2012

Manas Ranjan Tripathy.....Applicant  
Vs  
Union of India & Ors.....Respondents

Order dated: 24.04.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admn.)  
&  
Hon'ble Shri A. K. Patnaik, Member (Judl.)

Neither the applicant nor his counsel is present.

Heard Mr. P.R.J.Dash, Ld. Addl. Standing  
Counsel appearing for the Respondents.

National Institute of Science, Education and  
Research (NISER) being not amenable to the jurisdiction of  
this Tribunal, this O.A. is dismissed as not maintainable  
because of lack of jurisdiction.

  
MEMBER (Judl.)

  
MEMBER (Admn.)

RK